

**GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE**

RAJYA SABHA

QUESTION NO 27.11.2009

ANSWERED ON

IMPLEMENTATION OF KUTTANAD AND IDUKKI PACKAGES .

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Shri M.P. Achuthan

Will the Minister of COALCOAL AGRICULTURE be pleased to state :-

- (a) whether Government of Kerala has submitted a number of projects worth Rs. 277 crores for the Kuttanad and Idukki packages as recommended by M.S. Swaminathan Research Foundation Report;
- (b) if so, the details thereof;
- (c) whether out of this, project worth Rs. 25 crores only has been approved as there are no corresponding or suitable schemes in Central Government;
- (d) if so, whether State Government has sought an additional allocation under the Rashtriya Krishi Vikas Yojana to the tune of Rs. 105 crores over and above the normal entitlement for implementation of the said projects; and
- (e) if so, the details and Government's reaction thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) & (b):Government of Kerala has submitted 26 projects involving an amount of Rs.390.36 crore under the package for development of Kuttanad Wetland Eco-system and 23 projects involving an amount of Rs.459.62 crore under the package for mitigation of farmers distress in Idukki District of Kerala.

(c):No, Sir. Central Government has approved projects involving amount of more than Rs.200 crore under Kuttanad and Idukki packages.

(d):No, Sir.

(e):Does not arise. The implementation issues in the packages are being sorted out on a continuous basis with Government of Kerala. Various decisions to speed up have been taken in the last review meeting that took place on 23.11.2009.